

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Competition Appeal(AT) No. 48 of 2018

IN THE MATTER OF:

India Glycols Limited

...Appellant

Vs

Competition Commission of India and Ors.

....Respondents

Present:

For Appellant: Mr. Ebaad Nawaz Khan, Advocate.

**For Respondents: Mr. Arjun Krishnan & Mr. Sumit Srivastava,
Advocates for Respondent No. 1**

**Mr. Sridhar Potaraju, Mr. Yashvir Kumar and
Vishnu, Advocates for Respondent Nos. 2 & 3.**

**Ms. Reeta Mishra and Mr. Abhishek Verma,
Advocates for Respondent Nos. 4,5 & 6.**

ORDER

02.09.2019 Due to paucity of time, the matter could not be taken up.
Post the appeal on **27th September, 2019.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)